

2012

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The All-India Institute of Medical Sciences (Amendment) Ordinance, 2012	16-07-2012	16-07-2012

2013

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Securities and Exchange Board of India (Amendment) Ordinance, 2013	21-01-2013	21-01-2013
2.	The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary And Assembly Constituencies Ordinance, 2013	30-01-2013	30-01-2013
3.	The Criminal Law (Amendment) Ordinance, 2013	03-02-2013	03-02-2013
4.	The Indian Medical Council (Amendment) Ordinance, 2013	21-05-2013	21-05-2013
5.	The Securities And Exchange Board of India (Amendment) Second Ordinance, 2013	29-05-2013	29-05-2013
6.	The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary And Assembly Constituencies (Second) Ordinance, 2013	05-06-2013	05-06-2013
7.	The National Food Security Ordinance, 2013	05-07-2013	05-07-2013
8.	The Securities Laws (Amendment) Ordinance, 2013	18-07-2013	18-07-2013
9.	The Securities Laws (Amendment) Second Ordinance, 2013	16-09-2013	16-09-2013
10.	The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary And Assembly Constituencies (Third) Ordinance, 2013	26-09-2013	27-09-2013
11.	The Indian Medical Council (Amendment) Second Ordinance, 2013	27-09-2013	28-09-2013

2014

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Ordinance, 2014	04-03-2014	04-03-2014
2.	The Securities Laws (Amendment) Ordinance, 2014	28-03-2014	28-03-2014
3.	The Telecom Regulatory Authority of India (Amendment) Ordinance, 2014	28-05-2014	28-05-2014
4.	The Andhra Pradesh Reorganisation (Amendment) Ordinance, 2014	28-05-2014	28-05-2014
5.	The Coal Mines (Special Provisions) Ordinance, 2014	21-10-2014	21-10-2014
6.	The Textile Undertakings (Nationalisation) Laws (Amendment and Validation) Ordinance, 2014	24-10-2014	24-10-2014
7.	The Coal Mines (Special Provisions) Second Ordinance, 2014	26-12-2014	26-12-2014
8.	The Insurance Laws (Amendment) Ordinance, 2014	26-12-2014	26-12-2014
9.	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Ordinance, 2014	31-12-2014	31-12-2014

2015

Ord. No.	Name of the Ordinance	Date of Assent	Date of Publication
1.	The Citizenship (Amendment) Ordinance, 2015	06-01-2015	06-01-2015
2.	The Motor Vehicles (Amendment) Ordinance, 2015	07-01-2015	07-01-2015
3.	The Mines and Minerals (Development and Regulation) Amendment Ordinance, 2015	12-01-2015	12-01-2015
4.	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Ordinance, 2015	03/04/2015	03/04/2015
5.	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Second Ordinance, 2015	30/05/2015	30/05/2015
6.	The Negotiable Instruments (Amendment) Ordinance, 2015	15/06/2015	15/06/2015
7.	The Negotiable Instruments (Amendment) Second Ordinance, 2015	22/09/2015	22/09/2015

8.	The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Ordinance, 2015	23/10/2015	23/10/2015
9.	The Arbitration and Conciliation (Amendment) Ordinance, 2015.	23/10/2015	23/10/2015